

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 567/99

O.A. 647/1997

Date of order: 8.02.02.

Present: Hon'ble Mr. B.P. Singh, Administrative Member.

Hon'ble Mr. Kuldip Singh, Judicial Member.

RABINDRA NATH ROY & ORS.

- V E R S U S -

UNION OF INDIA AND ORS.

For the applicants : Mr. N.K. Roy, counsel.

For the respondents : Mr. P.K. Arora, counsel.

O R D E R

Mr. P.K. Arora, Id. counsel for the respondents has filed one M.A. bearing No. 627/2001 seeking modification of the interim order. He submits that the reply to the M.A. has been received by him. He submits that he wants to file rejoinder. His prayer is allowed. Rejoinder may be filed in the meantime. The Id. counsel for the applicant has filed the M.A. bearing No. 567/99 seeking interim relief. Both the M.A.s will be listed alongwith O.A. Both the parties may file rejoinder. Matter stand adjourned to 23.4.2002 for hearing. Both the M.A.s alongwith O.A. will be taken up on that date.

2. Plain copy of this order be made over to the Id. counsel for both sides for communication and compliance.

Kinsel
Member (J)

Singh
Member (A)